

Sl. No. 9

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.04.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/10/95/AMR/2023	Main Case	95 of IBC	State Bank of India Vs. Mr. Potluri Somasekhar & Vantage Spinners Private Limited
	IA(IBC)/18/2024	U/s 60 of IBC, 2016 R/w Sec 151 CPC R/w 11 of NCLT Rules,2016	Potluri Somasekar (Personal Guarantor) Vs. State Bank Of India & M/s. Vantage Spinners Private Limited

**ORDER**

**Present:** Mr. G.Sanjeeva Reddy, Ld. Counsel for the FC.

Mr. Ch. Srinivasulu, Ld. Counsel for R1.

For hearing, list the matter on 13.06.2024.

**IA(IBC)/18/2024:**

**Present:** Mr. Ch. Srinivasulu, Ld. Counsel for the Applicant.

Mr. G.Sanjeeva Reddy, Ld. Counsel for R1.

Counter filed. Pleadings are completed. For hearing, list the matter on 13.06.2024.

sdr

**SANJAY PURI  
MEMBER (TECHNICAL)**

sdr

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**